

**THE HIGH COURT OF ORISSA, CUTTACK**  
**OFFICE ORDER**

No. III-126/2016 - ..... 8662 ..... Date : ..... 07.05.2024 .....

The following selected candidates are hereby appointed temporarily to officiate as “**Junior Grade Typist/ D.E.O.**” in the Court’s Establishment in the Scale of Pay of Rs.19,900-63,200/- in Level-4 of the Pay Matrix under ORSP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. They should join their new assignment on **21<sup>st</sup> May, 2024 at 10.00 A.M.** failing which the appointment shall be treated as cancelled.

Sl. No.	Name	Correspondence Address
1.	MANOJ KUMAR MUDULI	S/o- Baikuntha Muduli, At- Podangasahi, P.O.- Biramchandrapur, P.S.- Satyabadi, District- Puri, 752014
2.	RASHMI SAHOO	D/o- Shri Rajkishore Sahoo, At- Chauliaganj, Thatarisahi, P.O.- Nayabazar, District- Cuttack, 753004

The following documents are required to be furnished by the candidates at the time of joining;

1. “Attestation Form” in duplicate duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Certificates in support of his/her date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested.
7. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
8. No Objection Certificate of the previous employer (wherever applicable).

P.T.O.

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

**By Order of the Chief Justice  
Sd/- S.K. Mishra  
Registrar (Judicial)**

**Memo No.** ..... 8663 (7) ..... **Date :** ..... 07.05.2024 .....

Copy forwarded to the Person Concerned/ Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.

  
**Special Officer (Special Cell)**

**Memo No.** ..... 8664 ..... **Date :** ..... 07.05.2024 .....

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.

  
**Special Officer (Special Cell)**

**N.B.:** The candidates may download the “**Attestation Form**” and format of the “**Medical Certificate of Fitness**” available in the Court’s Website under the headings “**Forms**”.